



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.02.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 23.02.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 202 of 2025  <b>Part Heard</b>	Asha Garg Suspended Management of VV Multiplex Pvt. Ltd. Vs. Ashok Kumar Goyal & Ors.  <b>With</b>	Ishan R Chowdhury	Adhish SrivastavaR1 Harshit Khare Deepankar Parasfor RP Kunal Godhwani Kinjal Chadha- R3
2.	Comp. App. (AT) (Ins) No. 223 of 2025  <b>Part Heard</b>	IPS Associates Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd. & Ors.  <b>With</b>	Avik Sarkar	Adhish Srivastava Prafful Saini Harshit Khare- R1 Arjun Maheshwari- R2
3.	Comp. App. (AT) (Ins) No. 431 of 2025  <b>Part Heard</b>	Bal Raj Singh & Ors. Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd., (now known as VV Multiplex Developers Pvt. Ltd.) & Ors.	Bhavya Khatreja	Adhish Srivastava

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)